

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SPASHT
MARKETING PRIVATE LTD

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SPASHT MARKETING PRIVATE LTD
2.	Date of incorporation of corporate debtor	28-02-2001
3.	Authority under which corporate debtor is incorporated / Registered	ROC - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB2001PTC092951
5.	Address of the registered office and principal office (if any) of corporate debtor	THE MILLENNIUM 235/2AAJC BOSE ROAD, 3RD FLOOR, KOLKATA - 700020
6.	Date of closure of Insolvency Resolution Process	03-10-2024
7.	Liquidation commencement date of corporate debtor	04-10-2024
8.	Name and registration number of the insolvency professional acting as liquidator	CA. Swarup Ghosh IBBI/IPA-003/IP-N00438-C01/2017-2018/11661
9.	Address and e-mail of the liquidator, as registered with the Board	Address : Maya Kunja, 53C/4 DR Suresh Chandra Banerjee Road, Beliaghata, Kolkata, West Bengal, 700010 Email : swarupghosh1@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	Address for Communication : 1716, Rajdanga Main Road, Block - EF4, Opposite Acropolis Mall, Kasba Kolkata - 700107, West Bengal Email : liq.smpl@yahoo.com
11.	Last date for submission of claims	03-11-2024

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench, has ordered the commencement of liquidation of the corporate debtor **SPASHT MARKETING PRIVATE LTD** on 04th October 2024 of liquidation under section 33 of the Code.

The stakeholders of **SPASHT MARKETING PRIVATE LTD** are hereby called upon to submit their claims with proof on or before 3rd November 2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

CA. Swarup Ghosh
Liquidator of M/S SPASHT MARKETING PRIVATE LTD
IBBI Reg. No. - IBBI/IPA-003/IP-N00438-C01/2017-2018/11661
AFA No: AA3/11661/02/160524/300905,
AFA valid from 09/05/2024 to 30/06/2025

Date : 09th October 2024
Place : Kolkata

Office Address : 1716, Rajdanga Main Road, Block-EF4,
Opposite Acropolis Mall, Kasba, Kolkata-700107, West Bengal

